

electricity to industrialists after taking money. The poor farmers and consumers in cities are not getting the electricity at all. The condition has come to such a sorry pass that electricity is not available even in the big cities like Lucknow, Agra, Varanasi...*(Interruptions)* This is the problem in Bareilly as well. You come from Bareilly only. You are in BJP. I want to say that in the entire U.P. the electricity problem has become very acute. Besides, there is no water supply... *(Interruptions)* You listen to me. I am new here, but have been a Member of Uttar Pradesh Legislative Assembly for four times. I want to tell you that there is a big problem of water as well besides the problem of electricity in the state of Uttar Pradesh. Today, farmers are not getting water at all. The farmers are in trouble and today the condition is that it is the time for planting paddy and the problem of water and electricity is being faced in the state.

Therefore, it is my humble submission to the Prime Minister that in his speech, which he is going to deliver today, he should put forth his views about the problem of U.P. and help us in solving this problem.

SHRI S.P. JAISWAL (Varanasi) : There is a big problem of electricity in Varanasi you have talked about. I want that the Government should pay its attention to it keeping in view their opinions.

*[English]*

SHRI N.K. PREMCHANDRAN (Quilon) : Sir, I would like to draw the attention of the hon. House to an accident which took place at Quilon, Chinnakkada on 9.6.96.

On 9.6.96, at about 5.15 a.m., a huge LPG tanker lorry hit an autorickshaw at Chinnakkada, Quilon. Five persons including three women died when the trucker lorry turned over the autorickshaw. All the five persons and the autorickshaw driver were lying under the truck crying for help. Out of the five, three had life till 8.15 a.m., but they could not be saved since there was no crane facility.

They have approached the railway station and the authorities. But the authorities did not give the hydraulic jockey to lift the LPG tanker lorry from the autorickshaw. All through these three hours, this poor girl of 17 years and her mother were crying to the whole world for rescuing them. All the rescue authorities and the police were standing there but the crane was not available. Later, the crane was brought from Trivandrum which is about 75 kilometres from Quilon. Immediately after taking out the body, it was found they were no more. So, my humble submission to this House and also to the hon. Minister of Railways is that an enquiry be ordered urgently. I also submit that if there is any stringent provision regarding allotting crane in respect of these human activities, that provision or that rule may be scrapped.

Sir, that is my submission.

*[Translation]*

SHRI GULAM RASOOL KAR (Baramula) : Mr. Speaker, Sir, a news item has appeared on the front page of the Hindustan Times to the effect that the visit of Mrs. Benazir Bhutto has been cancelled because holding of elections in Jammu and Kashmir is being talked about...*(Interruptions)*

*[English]*

MR. SPEAKER : We have not taken up Matters under Rule 377. It is coming.

*[Translation]*

SHRI GULAM RASOOL KAR : I want to tell you that Pakistan has got no right to interfere in our internal affairs. Now Lok Sabha elections have been held here and 43% polling has been recorded. This has dashed all hopes of Pakistan and the propaganda carried out by Pakistan has proved futile. We want that the election to the State Assembly should be held after the Lok Sabha elections. But this news gives impression that it is a table news and some member might have talked to any bureaucrat and the news might have leaked out. The enthusiasm with which people have exercised their franchise gives the picture of ground reality. We had gone there to ask for votes after seven years, then people talked of democracy. The Supreme Court had directed that it should be apprised of the election to the state assembly within 15 days but instead of State Assembly elections, election to the Lok Sabha were held. Governor Shri K.V. Krishna Rao has written to the Government of India and the Prime Minister that militants should be driven out and if election is not held within two months, Pakistan could play the game of regrouping or any other game, as a result of which disturbances might occur in the state again. So, electoral lists should be up dated and peace be restored there. Take guns from the surrendered militants so that people's confidence could be restored that any Governmental gun cannot stop political process in the state.

SHRI BHERU LAL MEENA (Salumber) : Rajasthan is faced with famine. The state is being ruled by BJP Government. Its minister used to say that there is no such famine in Rajasthan, as we are telling. But when I go to my constituency, I find that people do not have drinking water there and it is not available for the animals and people do not get food grains at Fair Price Shops. It is very difficult to describe how the poor are facing difficulties. Food grain should be made available at the Fair Price Shops as these are not available at these shops for the last two months. When asked, they say that they are not being supplied.

*[English]*

MR. SPEAKER : Please conclude. You have to only bring the problem to the notice of the Government. You need not elaborate.

[Translation]

SHRI BHERU LAL MEENA : Cattle are dying there. People are not getting employment. Famine relief work has been started but sufficient number of labourers have not been engaged. When we ask to increase the number, then the reply is that unless and until Government gives assent, the number of labourers cannot be increased. Quarrels among workers are witnessed there everyday. (Interruptions) You live in bungalows in Delhi. That is why you are not aware of the situation prevailing there. Mr. Speaker, Sir, please listen to me... (Interruptions) I am talking of rural areas. I am telling what I have seen there. Due to increase in the number of labourers, they quarrel among themselves. But the BJP Government does not bother about that. I would like to request the Government that.. (Interruptions)

[English]

MR. SPEAKER : Why are you reacting like this every time?

(Interruptions)

MR. SPEAKER : No. It is not necessary.

(Interruptions)

SHRI MADHUKAR SARPOTDAR (Mumbai North West) : Sir, he is misleading the House. (Interruptions)

MR. SPEAKER : You have made your point. Please sit down.

(Interruptions)

[Translation]

SHRI DATTA MEGHE : Mr. Speaker, Sir, in entire Maharashtra, where BJP-Shiv Sena Government is in power, no payment has been made to the farmers for the cotton which had been purchased from them four to six months back. The amount involves crores of rupees. Shri Manohar Joshi had assured them of making payment of Rs. 900 crore but not even a single farmer has got any payment so far. (Interruptions) The sugarcane crop worth crores of rupees of the farmers is standing on the fields in entire Maharashtra. They are still waiting for the payment... (Interruptions)

[English]

MR. SPEAKER : It is enough.

(Interruptions)

MR. SPEAKER : Okay, it is enough

(Interruptions)

MR. SPEAKER : He has concluded; please sit down.

(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) : Mr. Speaker, Sir, just now, a discussion was going on about sugar mill in this House... (Interruptions) Mr. Speaker, Sir, just now, several hon'ble Members have expressed their views on sugar mills. I would like to bring a very important issue to your notice. In a region of Bihar where I hail from, there are other sugar mills of 'Asia Fan' which are the oldest sugar mills in this region. A lot of money has been invested in these mills. I would like to say one thing that the production of sugarcane is going down gradually in Purnea and Madhepura region. This sugar mill is not only unable to make payment to the farmers but also the wages to its labourers today. Labourers are not getting their wages. I would like to request that the sugar mill of Purnea region should certainly be made viable so that crores of farmers of Purnea region in North Bihar could produce sugarcane and become prosperous. I demand from the Government that for this mill... (Interruptions)

[English]

MR. SPEAKER : Shri Rajesh Ranjan, please conclude now. I have allowed you to speak; and you have to conclude now.

(Interruptions)

MR. SPEAKER : Shri Rajesh Ranjan, you will not get a chance in future, if you do not behave.

[Translation]

This is the last chance. I will not give you another chance. Now sit down. This will not do.

(Interruptions)

[English]

SHRI QAMARUL ISLAM (Gulbarga) : Sir, I am from Gulbarga constituency. You had also visited that constituency as a Minister. The work relating to Gulbarga Airport is pending since several years. Land for the airport has already been acquired and work has already started but since the last eight years, the construction of the airport has not been completed. I request the Government, through you, to complete the work immediately and that it should be finished expeditiously... (Interruptions)

DR. ARUN KUMAR SARMA (Lakhimpur) : Sir, I want to raise an important issue regarding the biggest river island of the world, "Majuli" which is situated in my constituency, Lakhimpur of Assam. This river island is formed by the river Brahmaputra and its tributary called Luit. This island has a population of about 1.5 lakhs and forms, Majuli